

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP. No. 61/(MAH)/2005
CA No. 98/2016 & 185/2010

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2016

NAME OF THE PARTIES:

Mr. Sujan Parikh

V/s.

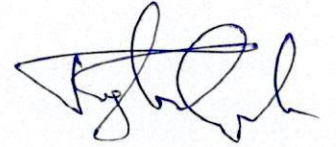
M/s. Natvar Parikh Company Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Raghar Gupta
i/b Wadia Ghandy & Co.
for Respondents in CA

Advocate



Saumya Srikrishna a/w
Saumya Brajmohan i/b
Atk Kanti Kaya & Associates for
Applicant No. 2 in CA 98/16

Advocate

Sumya .

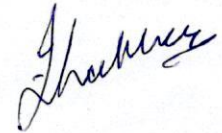
Mr. Parag Kabadi a/w

Ms. Falguni Thakkar

i/b Doyale Ass

for Applicant NO 1.

Advocate



Common Order

CA No. 167/397-398/CLB/MB/MAH/2009 in CP No.18/397-398/CLB/MB/MAH/2005

CA No. 98/2016 & 185/2010/397-398/CLB/MB/MAH/2009 in CP No.61/397-398/CLB/MB/MAH/2005

At request of the parties, list this matter for hearing on 10.1.2017. If the parties failed to file written submissions in compliance of the order already passed, they are again directed to file the written submissions within 15 days hereof.

Cont.. on pg.2

List this matter for hearing on top of the Board on 10.1.2017.

sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)